

N-11013/1229/2018-NC
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Notary Cell)

Shastri Bhavan, New Delhi,
Dated 16th August, 2018.

NOTICE

The Central Government has decided to hold interviews for appointment of Notaries in respect of the following States and UTs:-

“Andhra Pradesh, Chandigarh, Chattisgarh, Delhi, Goa, Gujarat, Himachal Pradesh, Haryana, Kerala, Karnataka, Lakshadweep, Madhya Pradesh, Maharashtra, Punjab, Pondicherry, Tamil Nadu, Telangana, Uttar Pradesh and Uttarakhand.”

2. In this regard, the cut-off dates for submission of Online Applications have been fixed as under:-

Sl. No.	States & UTs	Cut-off date
1.	Chattisgarh, Madhya Pradesh, Tamil Nadu and, Pondicherry.	31.08.2018
2.	Andhra Pradesh, Chandigarh, Delhi, Goa, Gujarat, Himachal Pradesh, Haryana, Kerala, Karnataka, Lakshadweep, Telangana, Maharashtra, Punjab, Uttar Pradesh and Uttarakhand	15.09.2018

3. The applications for appointment as Notary submitted on or before the above mentioned cut-off dates shall only be considered by this Department for the proposed interviews and the applications submitted thereafter will be considered for appointment in the next round of interviews as and when proposed by the Government.

(Handwritten Signature)
16.8.18

(G.S. Yadav)
Joint Secretary & Legal Adviser